

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 93 of 2013 & I.A. Nos. 153 of 2013 & 154 of 2013

Dated : 1st October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Hi Tech Carbon Appellant (s)

Versus

**U.P. Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Vinod Upadhyay, Sr. Adv.
Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent (s) : Mr. Pradeep Misra for R2-R4
Mr. Sanjay Singh for R-1
(UPERC)

ORDER

Learned counsel for the respondent nos. 2-4 does not want to file reply to the appeal.

At the request of the learned Senior Advocate for the appellant, post the matter for hearing on **12th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**